

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI

PRINCIPAL BENCH - COURT NO. 1

Customs Appeal No. 51172 of 2020

Samsung India Electronics Pvt. Ltd. Appellant

VERSUS

**Principal Commissioner, Customs-
New Delhi** **.....Respondent**

APPEARANCE:

Ms. Shagun Arora, Advocate for the Appellant
Shri Nagender Yadav, Authorized Representative of the Department

**CORAM : HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT
HON'BLE MS. HEMAMBIKA R. PRIYA, MEMBER (TECHNICAL)**

DATE OF HEARING/DECISION: 27 January, 2023

ORDER SHEET

As prayed for by the leaned counsel for the appellant, **list on February 01, 2023.**

(JUSTICE DILIP GUPTA)
PRESIDENT

(HEMAMBIKA R. PRIYA)
MEMBER (TECHNICAL)